

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

In the matter of:

(CAA)-168(PB)/2017)

Religare Capital India Ltd. & Religare Enterprises Ltd.

... Applicant

SECTION: Under Section 230-232

Order delivered on 30.11.2017.

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER(TECHNICAL)

For the petitioner.

Intervener

Mr. Virender Ganda, Sr. Adv.
Mr. Divyam Agarwal, Adv.
Mr. Raghav Sabharwal, Adv.
Mr. Amish Tandon &
Mr. Ajeyo Sharma for the OL.

ORDER

Order reserved.

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

KCS

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)